

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4504
ANSWERED ON:17.12.2009
DEATH PENALTY FOR DOWRY CASES
Verma Shri Sajjan Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission has recommended death penalty in the cases of deaths due to dowry and rape of minor girls;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) No, Madam.
- (b) & (c) Does not arise.